

LIB

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

Diary No.194/2020
in
O.A.No.210/0160/2020

Date of decision: 19.02.2020.

CORAM:- R. VIJAYKUMAR, MEMBER (A) .
R.N. SINGH, MEMBER (J) .

1. Shri Ganesh Rajendra Patil,
Age: 22 years,
Occ. Service,
R/o: Goradkheda Bk,
Pachora, Po: Gordha,
Tal-Pachora,
Dist-Jalgaon, Maharashtra.

... Applicant.

(By Advocate Ms. Shubhangi H. Jadhav)

VERSUS.

1. Union of India
New Delhi,
Delhi.

2. The Maratha Lirc
Pin Code-900499
C/o. 56APO.

... Respondents.

O R D E R (O R A L)

Per: R. VIJAYKUMAR, MEMBER (A)

1. When the case is called out, Ms. Shubhangi H. Jadhav, learned counsel appeared for the applicant.

2. This application was filed on 27.01.2020. Registry has indicated the objections to be

removed on 30.01.2020. However, till date no remedial action has been taken by the applicant or his counsel.

3. In view of the above, Registry is directed to give Original Application Number to this.

4. In the facts and circumstances, the OA is dismissed in default and for non-prosecution.

5. However, no order as to costs.

(R. N. ~~Singh~~)
Member (J)

(R. Vijaykumar)
Member (A)

V.